

ADM No.294/2020

Office of the
Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, dated: 17.07.2020

NOTIFICATION

In continuation of the Notification bearing No.294/2020 dated 15th July 2020, the following special arrangements are made for video conferencing hearing in respect of the below mentioned Judicial Officers:

Sl.No.	Name and designation of the officer.	Date of sittings
1.	Sri Venkatesh Naik T., Principal District & Sessions Judge, Bengaluru Rural District, Bengaluru.	17.07.2020
2.	Shri Mohan Badagandi VI Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.	20.07.2020
3.	Shri Chennappa Gouda VII Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.	20.07.2020

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4.	Shri Yadava K., VIII Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.	17.07.2020
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(Venkatesh Naik T.)
Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

Copy sent through e-mail to:

1. The Courts concerned.
2. Public Prosecutor and Assistant Public Prosecutors.
3. District Government Pleaders.
4. Superintendent of Police, Bengaluru Rural District,
Bengaluru.
5. Advocates' Association of Bengaluru city.
- ✓ 6. Web-hosting.
7. Notice Board, for information.